

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL; HYDERABAD BENCH AT HYDERABAD

MA. 674/2000 in RA.SR. 3104/2000

And RASR.NO. 3104 /2000 in OA.714/97

Dated: 24.8.2000

Between

1. Union of India, rep by Its Secretary, Min. of Defence DHQ (PO), New Delhi 110001

2. Engineer in Chief Army Headquarters, Kaslunir House DHQ PO, New Delhi

3. The Chief Engineer, Southern Command, Pune Maharashtra 411001

Applicants/ Respondents

And

T.K. Venkataraman

Respondent/ Applicant

Counsel for the applicants

: V. Rajeswara Rao CGSC

Counsel for the respondent

: K.S.R. Anjaneyulu Advocate

Coram

Hon. Mr. R. Rangarajan, Member (Admn)

Hon. Mr. B.S. Jai Parameshwar, Member(Judl)

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Order

Oral order (per Hon. Mr. R. Rangarajan, Member (Admn.)

Heard Mr. V. Rajeswara Rao for the applicants. None for the respondent.

- 2. This MA is filed for condoning delay. A similar MA.No.559 /2000 in RASR.2575 /2000 in OA. 715/2000 was disposed of on 10-8-2000. For the reasons stated therein this MA is also dismissed.
- 3. As the MA is dismissed, RASR stands rejected.

> क भाग अधिकारी (ा प्याचन विविकारी Section Officer/Court **Officer** क् अय भ्वासायक अधिकरण Gentral Administrative **Tribuna** हैंक्सवार्च सामगीठ अफिहिनेसेकिटी BENCM